

SL. No.102

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Physical Hearing)

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)
CORAM:SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP /IB/4/2021
NAME OF THE COMPANY	Kridhya Infra Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Kridhya Infra Ltd
UNDER SECTION	7 of IBC

ORDER

Mr.G.P.Yashvardhan, Learned Counsel for the Financial Creditor appeared in person. Mr. Avinash Desai, Learned Counsel for the Corporate Debtor appeared via video conference.

Learned Counsel for the Corporate Debtor seeks time on the ground that a fresh proposal, after refusal of the OTS proposal made earlier, is proposed to be made.

Post the matter to 02.01.2023.

Sd/-

MEMBER (TECHNICAL)

Syamala

Sd/-

MEMBER (JUDICIAL)